



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19th April, 2023

NOTICE

Please take notice that the following matters listed on 19.04.2023 in the Court-IV will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1477 of 2023 in Comp. App. (AT) No. 95 of 2019	Ravinder Kumar Magoo Vs. AMA India Enterprises Pvt. Ltd. & Anr.	Rakesh Kumar	Kinjal Goyal-R1
2.	Comp. App. (AT) (Ins) No. 527 of 2022	Wishwa Mittar Bajaj & Sons Vs. Jaikrishan Estate Developers Pvt. Ltd. With	Raghavendra M. Bajaj	Gauri Rishi Srishti Juneja Garima Sehgal
3.	Comp. App. (AT) (Ins) No. 528 of 2022	Wishwa Mittar Bajaj & Sons Vs. Shipra Estate Ltd.	Raghavendra M. Bajaj	Gauri Rishi Srishti Juneja Garima Sehgal

By order of Hon'ble Chairperson

-Sd/-

Registrar